

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 108**  
**(IB)-771(PB)/2018**

**IN THE MATTER OF:**

Capri Global Capital Ltd.	....	Applicant/petitioner
v.		
Value Infrabuild India Pvt. Ltd.	....	Respondent

**SECTION : UNDER SECTION 7 OF THE IBC, 2016**

**Order delivered on 30.10.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**SH. S.K. MOHAPATRA**  
**Hon'ble Member (T)**

**Presents**

For the Petitioner:	Ms. Juhi Bhambhani, Adv.
For the Respondent(s):	-

**ORDER**

Learned counsel for the petitioner states that an affidavit of substituted service in pursuance of order dated 27.09.2018 shall be filed before the next date of hearing.

List on 03.12.2018.



**(M.M. KUMAR)**  
**PRESIDENT**



**(S.K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

30.10.2018  
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